# NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No.47/(MAH)/2016 I.A. No. 74/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.12.2017

NAME OF THE PARTIES:

Mr. Deepak K. Chhabria

V/s.

M/s. Orbit Electricals Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241, 242, 244 & 58-59 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

J. Mr. Ashielikanal. Counsel

Vomv. Shaileadura

Kanetkar for Reep

No. 12 2

2. Mr Kunal Mehta Counsel

Mr. Subvadeep

Bannevji

Yb Mr. Abbijih Marathe

For Rep No. 3, 4, 5 & 9

Amarathe

3. Murtaze Kachwalletts Advocate
alw Buhka Kaur
1/6 HSA Advocates

Maelwaler.

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#### <u>ORDER</u>

# I.A. No. 74/2017

## <u>In</u>

### C.P. No. 47/58,59,241-242,244/NCLT/MB/MAH/2016

- 1. The Learned Representatives of both the sides are present.
- In respect of I.A. No. 74/2017 \* moved by the Petitioner for impounding?
   wherein the Respondent is filing Reply today itself.
- The Respondent has filed one more Application challenging the maintainability. The Petitioner is seeking time to file Reply.
- The Pleadings are to be completed by the end of December 2017 including Sur-sur-rejoinder to be filed by the Respondents.
- 5. Under the circumstances adjourned to **09.01.2018.**

sd/-

**BHASKARA PANTULA MOHAN** 

Member (Judicial)

06.12.2017

aah

Sd/-

M.K. SHRAWAT

Member (Judicial)